COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 50 OF 2016

Dated: 16th April, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Mohit Industries Ltd Appellant(s)

Vs.

Gujarat Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant (s) : Ms. Sakie Jakharia

Counsel for the Respondent(s) : Ms. Suparna Srivastava for R-1

Mr. M.G. Ramachandran Ms. Ranjitha Ramachandran Ms. Poorva Saigal for R-2

ORDER

As the matter was not reached, post this matter for hearing on $\underline{26.04.2018}$, as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil) Judicial Member

js/vt